1	2	3
2.	Consideration and passing of the State Bank of India (Amendment) Bill, 2010, as passed by Lok Sabha.	Three Hours
3.	Consideration and return of the following Appropriation Bills relating to the following Demands, after they are passed by Lok Sabha:-	
	(a) Supplementary Demands for Grants (General) for 2010-11.	Two Hours
	(b) Supplementary Demands for Grants (Railways) for 2010-11.	Two Hours
	(c) Supplementary Demands for Grants (Jharkhand) for 2010-11.	Two Hours
4.	Consideration and passing of the Jharkhand Panchayati Raj (Amendment) Bill, 2010 (to replace Ordinance), after it is passed by Lok Sabha.	Two Hours

## MOTION FOR ELECTION TO THE COURT OF THE ALIGARH MUSLIM UNIVERSITY

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I move the following Motion:

That in pursuance of item (xxiv) of clause (1) read with clause (2) of Statute 14 of the Statutes of the Aligarh Muslim University appended to the Aligarh Muslim University (Amendment) Act, 1981, in terms of Section 28 thereof, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the Court of the Aligarh Muslim University in the vacancy caused due to the retirement of Shrimati Mohsina Kidwai from the membership of Rajya Sabha on the 29th June, 2010."

The question was put and the motion was adopted.